

Vijaygroup Realty LLP
 Claims as on 10th September, 2021
 (filing under clause (a) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	Name of COC Member	Address	Category	Amount of claims Received	Amount of claims admitted	% of member	Extent to which the debts or dues are secured or unsecured	* Proofs admitted/ rejected	Remarks
1	Ms. Surekha R Shah	708, Casa Grand Tower 2, Senapati Bapat Marg, Lower Parel, Mumbai 400013	Financial Creditor	26,90,688	26,90,688	0.32	Unsecured	admitted	*
2	Mr. Sahil Kalpesh Shah	705, Casa Grand Tower 2, Senapati Bapat Marg, Lower Parel, Mumbai 400013	Financial Creditor	81,95,250	81,95,250	0.99	Unsecured	admitted	*
3	Mrs. Bhanu Navin Nisar	Haveeli No 19, Raj Vilas Haveeli Kothi CHSL, Soham Gardens, Mampada, Thane	Financial Creditor	213,75,301	213,75,301	2.57	Unsecured	admitted	*
4	Ms. Bijal Vipul Sanghavi	D/408, Krushal Tower, MG Road, Chembur, Mumbai -400089	Financial Creditor	14,38,082	14,38,082	0.17	Unsecured	admitted	*
5	J M Financial Credit Solution Ltd.	7th Floor, Appashahb Marathe Marg, Prabhadevi, Mumbai -400025	Financial Creditor	13657,03,196	7758,74,888	93.27	Secured	Partial admitted	*
6	Avnish Singh Bajaj	Ceejay House No 601-602, 6th Floor, Block "F" Annie Basent Road, Worli, Mumbai -400018	Financial Creditor	150,17,808	150,17,808	1.81	Unsecured	admitted	*
7	Shivani Paresh Shah	708, Casa Grand Tower 2, Senapati Bapat Marg, Lower Parel, Mumbai 400013	Financial Creditor	27,31,750	27,31,750	0.33	Unsecured	admitted	*
8	Ms. Dhavani Paresh Shah	708, Casa Grand Tower 2, Senapati Bapat Marg, Lower Parel, Mumbai 400013	Financial Creditor	45,52,915	45,52,915	0.55	Unsecured	admitted	*
TOTAL				14217,04,990	8318,76,682	100.00			

* The Claims Submitted are been Accepted based on the Information and Documents Submitted before IRRP/RP and also subject to verification of books of accounts of Corporate Debtor.


 Mr. Anish Gupta

IBBI/IPA-002/IP-N00285/2017-2018/10843
 (Interim Resolution Professional)
 VIJAYGROUP REALTY LLP
 (An LLP under corporate insolvency resolution process by NCLT Order dated 04.08.2021)

